

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 217 OF 2026

IN THE MATTER OF:

DIVYA DWIVEDI

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENT(S)

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NEW DELHI

DATED: 18.07.2026

(PRADEEP MISRA & DALEEP DHYANI)

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: pradeepmisra@yahoo.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 217 OF 2026

IN THE MATTER OF:
DIVYA DWIVEDI

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENT(S)

**RESPONSE ON BEHALF OF THE RESPONDENT, UTTAR
PRADESH POLLUTION CONTROL BOARD.**

I, Vijay aged about 47 years, S/o Shri P. Ram presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter UPPCB) Prayagraj

do hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.
2. That by mean of this original application the applicant has alleged that the Private Respondent No. 9 to 12, units are violating the environmental norms. The allegation of the applicant is that these units are discharging untreated industrial effluents, hazardous waste and industrial residue in the surface water sources including Pandu River which is a tributary of river Ganga.
3. That the present matter was taken up by this Hon'ble Tribunal on 09.04.2026, when upon considering the issue this Hon'ble Tribunal was pleased to direct the concerned parties to file their reply/response.



4. That in compliance to the direction passed by this Hon'ble Tribunal, the authorized officers of the UPPCB undertook the site visit of the tyre pyrolysis units in question on 12.06.2026 and 22.06.2026 respectively. On the basis of the inspection report current status of the project proponents in question is mentioned hereinunder:

5. **M/s Shree Shyamanand Industries (Respondent No. 9) Plot No. 626, Godhrauli, Aung, Fatehpur, Uttar Pradesh**

The said tyre pyrolysis unit was situated at Plot no.-626, Village-Ghughroli, Banian Kheda Road, Aung, Tehsil-Bindaki, Fatehpur. During the course of an inspection dated 12.06.2026, it was observed by the inspection team that presently the said unit has been dismantled and the plant as well as machinery have been removed from the site. The said site was vacant and only a boundary wall and tin shed found at site.

6. **M/s JSR Industries Pvt. Ltd., (Respondent No. 10) G.T. Road Hardaurpur, Chaudagra, Fatehpur, (UP)**

In view of the official records, the UPPCB vide its letter No 241947/ UPPCB/ Allahabad/ UPPCBRO /CTO / both/ FATEHPUR/ 2025 dated 01.08.2025, has issued a conditional consent (Water/Air) in favour of the project proponent, for a period up to 31.07.2030. The said unit produces Glucose 15 MT/day, Liquid Glucose 10 MT/day and animals/Poultry feed 75 MT/ day by using Soya DOC, Rice Polish, Millet, Broken Rice, Maize etc. as raw materials.

In compliance of the direction passed by this Hon'ble Tribunal, the authorized officials of the UPPCB have undertaken the site



visit on 22.06.2026. During the course of an inspection, it was found by the inspecting team that an Effluent Treatment Plant (ETP) is installed at the site having 200 KLD capacity for treatment of industrial effluent generated during industrial process. The inspecting team during inspection has collected the sample of treated effluent from the ETP and submitted the same to the laboratory at the Regional Office, Prayagraj for analysis.

As per the analysis report dated 29.06.2026, the water polluting contaminants at the ETP outlet were found in accordance with the norms of State Board i.e. pH-7.82, BOD 28.2 mg/L, COD 168 mg/L, TSS 86 mg/L, Total solid 493 mg/L and Oil& Grease 6.5mg/L.

The unit also operates a single boiler with a steam generation capacity of 6.0 tons/hour and the boiler uses rice husk and coal as a fuel. The unit is equipped with a cyclone type dust collector and a wet scrubber as air pollution control systems for the boiler, and also installed a chimney approximately 35 meters high from the ground level.

True copy of analysis report is being enclosed herewith and marked as **Annexure-1.**

7. **M/s Rajrajeshwari Technofab Pvt. Ltd., (Respondent No. 11)**
Village Gudharauli, Aung GT Road, Fatehpur. (UP)

As per the office record, the industry manufactures PP woven fabrics/Sac (8MT/day) and fusible interlining fabrics (5MT/day), using PP chips, calcium, cotton fabrics and chemicals as raw materials. The industry has been granted Conditional Consent to Operate (CTO) under the Water (Prevention and Control of



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Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, valid up to 31.12.2029, vide State Board Letter No. 225805/ UPPCB/ Allahabad (UPPCB BRO)/ CTO/Both/Fatehpur/2024 dated 05.12.2024.

In view of the direction passed by this Hon'ble Tribunal, the authorized official of the UPPCB has undertaken the site visit of the project proponent on 22.06.2026. During the course of inspection it was observed by the inspecting team that the industry has a 04 TPH steam-generating boiler and a thermic fluid heater of 15 lakh Kilo calories capacity. Rice husk is used as a fuel to control gaseous emissions from the 04 TPH boiler, a cyclone dust collector, ID fan and a chimney of approximately 35 meters high from ground level have been provided as Air Pollution Control Devices (APCDs) for controlling emissions.

Further, it was found that the unit has installed Effluent Treatment Plant (ETP) of 40 KLD capacity to treat its industrial effluent generated during the manufacturing process and the same is in operation.

At the course of inspection the sample of the treated effluent was collected from the outlet of the unit and was sent for analysis to the laboratory of the UPPCB. As per the analysis report dated 16.07.2026, the values of the water quality parameters were found to be pH-7.36, BOD-27.2mg/L, COD-112mg/L, TSS-88 mg/L, Total Solid -398mg/L, and oil & Grease-7.5 mg/L which are within the standards prescribed by the State Board.



A true copy of the analysis report is being annexed herewith and marked as **Annexure-2**.

8. **M/s Tirupati Wood Products, (Respondent No. 12) G.T. Road, Chaudgara Fatehpur. (UP)**

As per the office record available with the UPPCB the industry manufactures katha by using khair wood chips as raw material. The production capacity of the unit is 06 MT/day. The UPPCB vide its letter No. 160084/ UPPCB/Allahabad/UPPCBBRO/CTO /Both/Fatehpur/2022 dated 29.07.2022 has granted Consent to Operate (CTO) under the Water and Air Acts, valid up to 31.07.2027.

During the course of inspection, it was observed by the investing team that the unit has installed one 06 TPH boiler and one 04 TPH boiler. However, the 04 TPH boiler was found to be non-operational. Further, the 06 TPH boiler is found operational and uses coal and pellets/bio-briquettes as a fuel to control the gaseous emissions generated from the boiler, a cyclone dust collector, ID fan and a chimney of approximately 30 meters high from ground level have been installed as Air Pollution Control Devices (APCDs). The industry has also installed one saw machine for cutting khair wood logs. Further, to treat the industrial effluent generated during the manufacturing process, an Effluent Treatment Plant (ETP) of 50 KLD capacity has been installed and was found to be operational. The inspecting team collected the sample of the treated effluent from the outlet and analyzed the same at the laboratory of UPPCB. As per the analysis report dated 29.06.2026, the values of the water quality parameters were found to be pH-8.27, BOD-29 mg/L, COD-205mg/L, TSS-78mg/L,



Total Solids- 743 mg/L and oil & Grease 7.4 mg/L, which are within the standards prescribed by the State Board.

A true copy of the analysis report is being annexed herewith and marked as **Annexure 3**.

9. That the above response on behalf of the UPPCB is being submitted before this Hon'ble Tribunal for kind perusal and consideration. The U.P. Pollution Control Board craves leave of this Hon'ble Tribunal to file further/detailed affidavit, if so required, subsequently.


DEPONENT

VERIFICATION

Verified at Allahabad on this the18th day of July, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.


DEPONENT




R. C. Ojha
Advocate Notary
Dist. Head Quarter
Allahabad 18-7-26

The documents of the above mentioned
..... A.M./P.M.
Office at Allahabad the document is /are
identified by sari.....
Advocate the Content of the documents
has been explained to the Executed which we
submit the to be Correct..
and the Documents is Attested


Kamesh Chandra Ojha
Advocate Notary
Dist. Head Quarter Allahabad

18-7-26



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
 Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WASTE WATER LABORATORY

Ref No:37623652/Allahabad/2026

Date:29.06.2026

- 1- Name of Industry: JSR INDUSTRIES PVT LTD, HARDAURPUR, CHAUDAGRA, FATEHPUR
- 2- Address of Industry: HARDAURPUR, CHAUDAGRA, FATEHPUR
- 3- District: Fatehpur
- 4- Description about sampling point: Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rajesh Singh SA & Sateesh Kumar JE, Dileep Dubey JLA
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Lt. Plastic Jerican
- 9- Date of Sample Collection: 22/06/2026
- 10- Analysis Indented by: RO Prayagraj
- 11- Date of sample receipt in Lab: 22/06/2026
- 12- Period of Analysis: 5 Days
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: Quaterly
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	6.5	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986
 source: www.cpcb.nic.in/General_Standards.pdf. Besides these standards, refer EPA standards for specific purpose.

Note:1 The results in the Test Report relate only to the items tested: 2.The report shall not be reproduced-except in full, without the written permission of laboratory. 3.The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Ankita Mishra (JRF)]

Authorized by
 Rajesh Singh (SA)

Rajesh Singh
 Digitally signed by Rajesh Singh
 Date: 2026.07.07 17:30:45+0530

Vijay
 Digitally signed by Vijay
 Date: 2026.07.07 17:31:03+0530
 Regional Officer

*****END OF TEST REPORT*****



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
 Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37623661/Allahabad/2026

Date: 29.06.2026

- 1- Name of Industry: JSR INDUSTRIES PVT LTD, HARDAURPUR, CHAUDAGRA, FATEHPUR
- 2- Address of Industry: HARDAURPUR, CHAUDAGRA, FATEHPUR
- 3- District: Fatehpur
- 4- Description about sampling point: Inlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rajesh Singh SA & Sateesh Kumar JE, Dileep Dubey JLA
- 7- Colour and Odour: Blackish Foul
- 8- Quantity and Packing: 2Lt. Plastic Jerican
- 9- Date of Sample Collection: 22/06/2026
- 10- Analysis Indented by: RO Prayagraj
- 11- Date of sample receipt in Lab: 22/06/2026
- 12- Period of Analysis: 5 Days
- 13- ULR Number:--
- 14- Sampling Plan/Ref. No.: Quaterly
- 15- Sampling Method Ref.: APHA 24th Edition 2023-1060A,B,C, PageNo.-42-52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	22.4	-	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose.

Note: 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced-except in full, without the written permission of laboratory. 3 The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Ankita Mishra (JRF)]

Authorized by
Rajesh Singh (SA) Singh

Digitally signed
by Rajesh Singh
Date: 2026.07.07
18:35:24 +05'30'

Vijay
Digitally signed
by Vijay
Date: 2026.07.07
18:35:38 +05'30'
Regional Officer

*****END OF TEST REPORT*****



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
 Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37623618/Allahabad/2026

Date: 16/07/2026

1- Name of Industry: Raj Rajeshwari Tecchno Fab Private Limited, Plot No. B-4 and B-5, Industrial Estate, Bindki Road, Chaudgara, District-Fatehpur

2- Address of Industry: Plot No. B-4 and B-5, Industrial Estate, Bindki Road, Chaudgara, District-Fatehpur

3- District: Fatehpur

4- Description about sampling point: Outlet Of ETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Rajesh Singh SA & Sateesh Kumar JE, Dileep Dubey JLA

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 Lt. Plastic Jerican

9- Date of Sample Collection: 22/06/2026

10- Analysis Indented by: RO Prayagraj

11- Date of sample receipt in Lab: 23/06/2026

12- Period of Analysis: 5 Days

13- ULR Number: --

14- Sampling Plan/Ref. No.: -

15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.36	5.5-9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	88	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	398	--	10- 50000 mg/l
4	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	27.2	30	1.0 -1000 mg/l
5	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	112	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Satya Prakash(JRF)]

Authorized by

Rajesh Singh (SA)

Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:16.07.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:16.07.2026	Approved by: TM	Issued by: QM

*****END OF TEST REPORT*****

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:16.07.2026	Page No.:Page 2 of 2
Amendment No.:00	Amendment Date.:16.07.2026	Approved by: TM	Issued by: QM



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
 Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37623618/Allahabad/2026

Date: 16/07/2026

1- Name of Industry: Raj Rajeshwari Tecchno Fab Private Limited, Plot No. B-4 and B-5, Industrial Estate, Bindki Road, Chaudgara, District-Fatehpur

2- Address of Industry: Plot No. B-4 and B-5, Industrial Estate, Bindki Road, Chaudgara, District-Fatehpur

3- District: Fatehpur

4- Description about sampling point: Outlet Of ETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Rajesh Singh SA & Sateesh Kumar JE, Dileep Dubey JLA

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 Lt. Plastic Jerican

9- Date of Sample Collection: 22/06/2026

10- Analysis Indented by: RO Prayagraj

11- Date of sample receipt in Lab: 23/06/2026

12- Period of Analysis: 5 Days

13- ULR Number: --

14- Sampling Plan/Ref. No.: -

15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	7.5	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Satya Prakash(JRF)]

Authorized by

Rajesh Singh (SA)

Regional Officer

*******END OF TEST REPORT*******



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
 Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37626881/Allahabad/2026

Date: 29/06/2026

- 1- Name of Industry:** TIRUPATI WOOD PRODUCTS, G T ROAD CHAUDAGRA, FATEHPUR
2- Address of Industry: G T ROAD CHAUDAGRA, FATEHPUR
3- District: Fatehpur
4- Description about sampling point: Outlet of ETP
5- Type of Sample (Grab/Composite/Integrated): Grab
6- Sample Collected By: Rajesh Singh SA & Sateesh Kumar JE, Dileep Dubey JLA
7- Colour and Odour: Slightly Reddish Foul
8- Quantity and Packing: 2 Lt. Plastic Jerican
9- Date of Sample Collection: 22/06/2026
10- Analysis Indented by: RO Prayagraj
11- Date of sample receipt in Lab: 22/06/2026
12- Period of Analysis: 5 Days
13- ULR Number: --
14- Sampling Plan/Ref. No.: Quarterly
15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	8.27		02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	78		10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	665		10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	743		10- 50000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	29		1.0 -1000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	205		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Firdaus Jahan (JRF)]

Authorized by

Rajesh Singh (SA)

Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:29.06.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:29.06.2026	Approved by: TM	Issued by: QM

*****END OF TEST REPORT*****

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:29.06.2026	Page No.:Page 2 of 2
Amendment No.:00	Amendment Date.:29.06.2026	Approved by: TM	Issued by: QM



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
 Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37626881/Allahabad/2026

Date: 29/06/2026

- 1- Name of Industry:** TIRUPATI WOOD PRODUCTS, G T ROAD CHAUDAGRA, FATEHPUR
- 2- Address of Industry:** G T ROAD CHAUDAGRA, FATEHPUR
- 3- District:** Fatehpur
- 4- Description about sampling point:** Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated):** Grab
- 6- Sample Collected By:** Rajesh Singh SA & Sateesh Kumar JE, Dileep Dubey JLA
- 7- Colour and Odour:** Slightly Reddish Foul
- 8- Quantity and Packing:** 2 Lt. Plastic Jerican
- 9- Date of Sample Collection:** 22/06/2026
- 10- Analysis Indented by:** RO Prayagraj
- 11- Date of sample receipt in Lab:** 22/06/2026
- 12- Period of Analysis:** 5 Days
- 13- ULR Number:** --
- 14- Sampling Plan/Ref. No.:** Quarterly
- 15- Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	8.6		-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Firdaus Jahan (JRF)]

Authorized by

Rajesh Singh (SA)

Regional Officer

*****END OF TEST REPORT*****

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Appeal/OA NO. **217 of 2026**

In re:

DIVYA DWIVEDIPlaintiff /Appellants/
Petitioner/ComplainantVERSUS
STATE OF UTTAR PRADESH & ORSDefendant/Respondent/
Accused

KNOW ALL to whom these present shall come that I/We
Anuj Kumar Chaubey the above named Law Officer
 do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above
 noted case & authorize :-

**Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates,
 138, New Lawyers Chamber, Supreme Court of India,
 New Delhi, Ph. :011-23070011, Mob. 9810252518, 9811070721**

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us.

To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on my/our behalf.

AND I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

AND I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

AND I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain himself.

AND I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid, I/we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 18 day of 06 2026.

Ac / Subject to the terms of fees.

(PRADEEP MISRA)(DALEEP DHYANI)
 Advocate Advocate (D/435/01)

Client
Anuj Kumar Chaubey
 Law Officer-I
 U.P. Pollution Control Board
 Lucknow

